

FORM NO. 49

[See rule 113]

**Refusal to supply information under clause (b) of sub-section (1) of section 138 of the Income-tax Act,
1961**

No.

Office of the
Date

To

With reference to your application dated _____ under clause (b) of sub-section (1) of section 138 of the Income-tax Act, 1961, requesting for information relating to _____ in respect of the assessment year commencing on the 1st day of April, _____, I am to say that I am not satisfied that it is in the public interest to furnish the information asked for and I, therefore, decline to furnish the same

(SEAL)

Signature